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QUIT ORDERS ON SCOTTISH MISSIONARY

438. SHRI NAWAL KISHORE:

SHRI GYANESHILAL CHAU-DHARY:

Will the Minister of HOME AFFAIRS be pleaded to state:

- (a) the reason; oa the basis of which e Central Government issued orders on Mr. E. O. Shaw, Scottish Missionary and his wife to quit India on or before May 11. 1970, and the subsequent of this Order ; and
- (b) whether it is a fact that this couple has been living in this country since 1934 and had given support to the freedom movement against the British and was engaged in social and uplift work amongst he down trodden?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Certain complaints were received against Mr. & Mrs. Shaw. It was, therefore, decided not to permit Mr. & Mrs. Shaw to extend their stay in India. However, tome representations have been received to the effect that the complaints were due to internal dissensions in the church organization. Pending further investigation, the order asking Mr. & Mrs. Shaw to leave India has been stayed.

(b) They have been resident in India for over 30 years and engaged on general missionary work. No information is available to show that they had given support to the freedom movement.

fIMPORT OF FOREIGN BOOKS'

- 62. SHRI A. P. CHATTERJEE: Will the Minister of HOME AFFAIRS be pleased to
- (a) what is the policy pursued by the Customs Department in prohibiting the import of foreign books;
- (b) whether the import of the following books has recently been prohibited under the Customs Act: (1) The Vietnamese People on the Road to Victory by Lt. Gen. Ngyyen Van Vinh, 12) The Way he lived (the story of NGU Yen Yan Troi) published by the Liberation Publishing House of South Vietnam, Vietnames
 - •(•Transferred from the 28th April, 1970.

Intellectuals against U. S. Aggression published by Foreign Languages Publishing House of Hanoi 14) We Will Win by the Foreign Languages Publishine House of Hanoi and (5) The NFL of South Vietnam published by Liberation Editions, South Vietnam; and ^c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

- (a) Provisions of Section 11 of the Customs Act, 1962, specify the purposes for which the import of books could be prohibited.
 - (b) Yes, Sir.
- (c) These hooks were not allowed to be imported in order to prevent dissemination of matter likely to prejudicially affect friendly relations with other foreign States.

‡दिल्ली के मुख्य कार्यकारी पावंद का भा**षण** 65. डा॰ भाई महाबीर :

श्री लाल अःडवाणी :

क्या गह-कार्य मंत्री यह बताने की छपा करेंगे

- (क) क्या सरकार का ध्यान 1 अप्रैल, 1970 को बजट पर दिये गये दिल्ली के मुख्य कार्यकारी वार्षद के भाषण की ओर दिलाया गया है, जिसमें उन्होंने कहा था दिल्ली को पानी, बिजली और परिवहन के लिये पुरे वर्ष के लिये जितनी धनराणि आवंटित की गई उसमें से 11 महीनों में नेवल 37 प्रति-जल धनराजि ही दी गई और इस कारण दिल्ली में विकास कार्य ठीक तरह नहीं हो पाया ; ओर
- (ख) यदि हां, तो इस सम्बंध में सरकार की क्या प्रतिक्रिया है ?

11 SPEECH OF THE CHIEF EXECUTIVE COUNCILLOR, DELHI

65. DR. BHAI MAHAVIR:

SHRI LAL K. ADVANI:

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government's attention has been drawn to the budget speech delivered the Chief Execu-

JTransferred from the 28th April, 1970.

f | English translation .